

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HURRYKRISHNA VENTURE PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	HURRYKRISHNA VENTURE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	02-03-1990
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies – NCT of Delhi and Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U00000DL1990PTC039388
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	A-18, First Floor, Jangpura Extension, Delhi South Delhi - 110014 India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28-06-2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name of Liquidator: Mr. Sanjay Kumar Jha Reg. Address: 123/8, Gali, No. 15, T-Point, Main Market, Sant Nagar, Burari, Delhi - 110084 Office Address: 308-309, Vardhman Fortune Mall, GT Karnal Road Ind. Area, Azadpur, Delhi 110033 Email address: sanjayjhafcs@gmail.com Mobile Number: 98115 79790 Registration Number: IBBI/IPA-002/IP-N00684/2018-19/12031
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27-07-2021

Notice is hereby given that **HURRYKRISHNA VENTURE PRIVATE LIMITED** has commenced voluntary liquidation on **28-06-2021**.

The stakeholders of **HURRYKRISHNA VENTURE PRIVATE LIMITED** are hereby called upon to submit a proof of their claims on or before **27-07-2021** to the liquidator at the office address mentioned **against item no. 7**.

The financial creditors shall submit their proof of claims by electronic means only in Form C. All other stakeholders may submit the proof of claims in person, by post or by electronic means in Form B for Operational Creditor, Form D for workman or employee, Form E by Authorised Representative of workman/employee, Form F for other stakeholders.

Submission of false or misleading proofs of claim shall attract penalties.

Place: New Delhi
Dated: 29th June 2021

Sd/-
Sanjay Kumar Jha.
SANJAY KUMAR JHA
LIQUIDATOR FOR HURRYKRISHNA VENTURE PRIVATE LIMITED

Sanjay Kumar Jha.
SANJAY KUMAR JHA
INSOLVENCY PROFESSIONAL
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